

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF BRIDGE OVER TW.COM
PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	BRIDGE OVER TW.COM PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	20.12.1999
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-Chennai
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72300TN1999PTC043793
5	ADDRESS OF THE REGISTERED OFFICE & PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	XERAGO TOWERS, PLOT NO. 80 & 93, DEVELOPED PLOT, INDUSTRIAL ESTATE, PERUNGUDI, CHENNAI, TAMIL NADU- 600096
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11.09.2021 (COPY OF MINUTES RECEIVED ON 23.09.2021)
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	ANIL KUMAR KHICHA 6FF, GOLDEN ENCLAVE, 184 P.H ROAD, KILPAUK, CHENNAI -600010 knpchennai@gmail.com 044-26611252 REGN NO: - IBBI/IPA-001/IP-P00422/2017-2018/10745
8	LAST DATE FOR SUBMISSION OF CLAIMS	23.10.2021

Notice is hereby given that the **BRIDGE OVER TW.COM PRIVATE LIMITED** has commenced voluntary liquidation on 11.09.2021 (COPY OF MINUTES RECEIVED ON 23.09.2021)

The stakeholders of **BRIDGE OVER TW.COM PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 23.10.2021, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Anil Kumar Khicha

Name and Signature of the Liquidator:

Date: 23.09.2021

Place: Chennai

